

**NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

C.P. No. 154/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 07.02.2018

NAME OF THE PARTIES:

Jhaveri Flexo India Ltd.

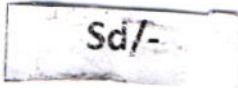
SECTION OF THE COMPANIES ACT: 61(1)(b) of the Companies Act, 2013

**ORDER**

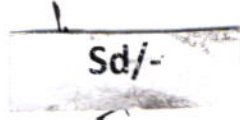
Petitioner's Counsel is present.

On the affidavit filed by the Petitioner's side, Regional Director's Office  
(RDO) is hereby directed to make their response on the next date of hearing.

List this matter on **15.02.2018**.

  
Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

  
Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)